

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 34

Dated Guwahati, the 15th June, 2017

In supersession of Order No. 67 dated 25th November, 2016, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court to act as Company Judge to deal with matters under the Companies Act.

By Order,

Sd/- R. Medhi,

JT. REGISTRAR (JUDL.)

Memo No.HC.III-35/2013/ 4633 /G dated: 15th June, 2017
Copy for information to:-

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
11. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
13. The Court Officer No.1 /2, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
16. C. A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Notice Board, Gauhati High Court, Guwahati.

JT. REGISTRAR (JUDL.)

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